

## Annexure-7

Name of the Corporate Person: N3 Enterprises Private Limited

Date of commencement of Vol.Liquidation - 12-08-2026

List of Operational creditors(Government Dues) as on: 14-10-2026

| List of operational creditors (Government dues) |                                               |             |                           |                |                           |                                    |                        |                                         | (Amount in ₹)                |                                         |                                    |                              |                                                                                                                                                                                                                                    |
|-------------------------------------------------|-----------------------------------------------|-------------|---------------------------|----------------|---------------------------|------------------------------------|------------------------|-----------------------------------------|------------------------------|-----------------------------------------|------------------------------------|------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Sl. No.                                         | Details of claimant                           |             | Details of claim received |                | Details of claim admitted |                                    |                        |                                         | Amount of contin- gent claim | Amount of any mutual dues, th at may be | Amount of claim under verification | Amount of claim not admitted | Remarks, if any                                                                                                                                                                                                                    |
|                                                 | Department                                    | Govern ment | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim                    | Whether related party? | % of voting share in CoC, if applicable |                              |                                         |                                    |                              |                                                                                                                                                                                                                                    |
| 1                                               | EPFO, Zonal Office, Begumpet                  | Central     | 11-09-26                  | 224643         | 0                         | P.F. dues and Damages              | No                     | 0                                       | 0                            | 0                                       | 224643                             | 0                            | NIL                                                                                                                                                                                                                                |
| 2                                               | RPFO-1, Regional Office, Renga Reddy District | Central     | 11-09-26                  | 630820         | 0                         | P.F. dues and Damages              | No                     | 0                                       | 0                            |                                         | 198518                             | 432302                       | The RPFO dropped the claim of Rs.3,92,628 plus 20,858 and 19,546/- towards provisional dues from Oct 2025 to Aug 2026 and levied Administrative charges of Rs.825/- plus Rs.50 and Rs.45/- towards damages                         |
| 3                                               | RPFO-1, Zonal Office, Begumpet, Telangana     | Central     | 11-09-26                  | 630820         | 0                         | P.F. dues and Damages              | No                     | 0                                       | 0                            | 0                                       | 0                                  | 630820                       | There is an identical claim from RPFO-1, Ranga Reddy for identical amount. Since it is a multiple claim for same corporate person and same period and amounts, only one of the claim is considered for verification and admission. |
| 4                                               | ESI, Hyderabad                                | Central     | 11-09-26                  | 46390          | 0                         | ESI dues from Oct 2025 to Aug 2026 | no                     | 0                                       | 0                            | 0                                       | 0                                  | 46390                        | The dues claimed are provisional based on previous month contributions. There were no employees from Oct 2025 liable for ESI contributions for the said period. As such the claim is not admitted.                                 |
|                                                 |                                               |             |                           | 1532673        | 0                         |                                    |                        |                                         |                              |                                         | 423161                             | 1109512                      |                                                                                                                                                                                                                                    |

Note:

- 1) The claim of RPFO-1 Zonal Office of Rs.1,97,788/- is not supported by any documentary evidence and as verified by the statements provided by the EPFO authorities, this is an erroneous claim liable to be rejected. However, clarification from EPFO officials has been sought in respect of the said claim.
- 2) The claim of Rs.2,24,643/- is not supported by any proceedings issued by EPFO officials. The Voluntary Liquidator has sought clarifications from the EPFO officials. Based on the supporting documents provided, the claim will be admitted or rejected as the case may be.
- 3) The claim of ESI is not admitted as the claim is wrong in view of no employees on the rolls of the establishment for the said period.

Narender Reddy Banala  
Voluntary Liquidator

